

IN THE NATIONAL COMPANY LAW TRIBUNAL
AHMEDABAD
DIVISION BENCH
COURT - 1

ITEM No.116
C.P. (IB)/113(AHM)2024

Proceedings under Section 95 IBC

IN THE MATTER OF:

Chamunda Enterprise

.....Applicant

Vs

Pankaj Jayantilal Mehta & Ors.

.....Respondent

Order delivered on: 15/05/2024

Coram:

Mr. Shammi Khan, Hon'ble Member(J)

Mr. Sameer Kakar, Hon'ble Member(T)

PRESENT:

For the Applicant/OC : Mr. Jugal Haria, Adv.

For the Respondent :

For ASREC India Ltd. : Mr. Sunil Kumar, Adv(ASREC India Ltd.)

ORDER

Let this application be heard first on the maintainability.

Learned Counsel for the applicant is directed to make presentation in the next hearing on the maintainability of the petition.

Re-list for hearing on 28.06.2024

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SAMEER KAKAR
MEMBER (TECHNICAL)

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SHAMMI KHAN
MEMBER (JUDICIAL)